10

Declaration or Assets and Liabilities

Year- 2025

I, SURESH KUMAR, son/daughter/wife of LATE & ADUNANDAN Aged 20:04.1975 years, belonging to BIHAR VIDHAN SABHA PATNA service and presently working as given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Spouse name (s) LATE MEERA Dependant-1 Dependant-2 Dependant-3 SI. Description Self No. PRIYA KUMARI AADARSH SIDDHARTH (i) 5000/-Cash KUMAR KUMAR WIFE DAUGHTER SON SON NI in SBI A/C-10000) (ii) Deposits Banks, Financial SAHARA INDIA Institutions And REAL ESTATE NIL Non-Banking NIL NIL BENFIT-NIZ Financial 14000/-Companies ESHREE-5000/-\$ SHOP-13/00/ (iii) Bonds, Debentures and NIL NIL NIL NIL shares in NIL Companies Other financial LIC LIC (iv) PLI institutions, NSS. SA-SA-Savings, SA - 500000/_ NIL NIL Postal 5,00000/-500000 LIC Policies, etc HERD Vehicles Motor HERO (details of make, MOTERCYCLE MOTERCYCLE NIL NIL NIL etc.) GLAMER (give Jewellery NIL NIL NIL details of weight NIL NIL and value) Other (vii) assets, such as values of NIL NIL NIL NIL NIL claims / interests

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

11.2.2025

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BP8PK 1389 E	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C <u>Personal Detail</u> GPF/GPF/PRAN No.		PTS/BLA-1089
Gender	:-	(M/F)
Date of Birth	:-	20041975 (DD/MM/YYYY)
Class/Group	:-	C (A/B/C)
Cadre	:-	DRIVER
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	DARBHANHA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Saz State

Name of Employee: SURESH KUMAR

Designation:

DRIVER

Department:

BIHAR VIDHAN SABHA, PATNA

Note:

Place: PATMA

Date: 11.2.2025

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

11·2·2025